

Name of the corporate debtor: SANGHVI LAND DEVELOPERS PRIVATE LIMITED ; Date of Commencement of Liquidation: 28th NOVEMBER, 2024

List of stakeholders as on: 18th October, 2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sr. No.	Name of creditor	Details of claim received			Details of claim admitted						(Amount in ₹)			Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claims rejected	Amount of claim under verification	
1	Sanghvi Square Premises Co-Op Society Limited	04-05-2025	2,18,46,500.00	0.00	unsecured	0.00	NO	0.00	0.00	0.00	0.00	2,18,46,500.00	0.00	No Documentary Evidence to substantiate Calculations Only Excel sheet and Form G was submitted by the Creditor. Multiple follow up mails was made from the Liquidator however no reply and Supporting Documents were received
TOTAL			2,18,46,500.00	0.00		0.00	0.00	0.00	0.00	0.00	0.00	2,18,46,500.00	0.00	

